

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-II

Item No. 320
75/241- 242/ND/2019
COMP. APPL/404 /2020

IN THE MATTER OF:

M/s. Amanpreet Singh BAWA

... Applicant/Petitioner

Vs.

M/s. Satkar Logistics Pvt. Ltd. & Anr.

... Respondent

Under Section: 241-242

Order delivered on 09.09.2020

CORAM:

**SHRI. CH. MOHD.SHARIEF TARIQ,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

For the Applicant : Mr. Ketan Madan, Mr. Himanshu Harbola, Adv.

ORDER

Renotify this case on 11th September, 2020

- Sd -

**(L.N. GUPTA)
MEMBER (T)**

- Sd -

**(CH. MOHD.SHARIEF TARIQ)
MEMBER (J)**